

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:2935
ANSWERED ON:30.07.2014
INVOLVEMENT OF NGOS IN AFFORESTATION
Tumane Shri Krupal Balaji

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether Non Governmental Organisations (NGOs) have been involved in afforestation programmes;
- (b) if so, the details thereof;
- (c) the details of additional areas included under the said programme during the last three years;
- (d) the total amount of revenue earned from various forest resources during the last three years, State-wise and year-wise;
- (e) the steps taken/proposed to be taken by the Government to check the misuse of forest resources; and
- (f) the number of cases registered in this regard during the aforesaid period state-wise?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) to (c) Presently, there is no ongoing scheme in the Ministry of Environment, Forests and Climate Change (MoEF&CC) for afforestation with involvement of Non Governmental Organisations (NGOs).

(d) The revenue from forest resources is earned and owned by the States. No such information is maintained in the Ministry. However, the forestry sector besides generating major revenue from timber, bamboo, bidi patta etc. also contributes significantly for the livelihood support in terms of fuelwood, small timber, fodder and Non-Timber Forest Products (NTFPs), in sustaining a large number of forest-dependent communities.

(e) & (f) To check misuse of forest resources, MoEF&CC provides Grants in aid to the States under the Intensification Forest Management Scheme (IFMS) for supplementing the efforts of the State Forest Departments for Forest management and Protection. Funds under the scheme are utilized for patrolling of the forests, establishment of camps, building fire watch towers, creation and maintenance of fire lines, forest fire control, survey and demarcation of forest areas and strengthening forest infrastructure etc. The details of illegal felling of trees and encroachment on forest land as reported by some States/UTs are given in Annexure-I and II.